

NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)

Item No. 110  
Ivn. P (IBC) No. 03/JPR/2023  
CP No. (IB)- 21/9/JPR/2021  
Under Section 9 of IBC, 2016

**In the matter of:**

**Airen Copper Pvt. Ltd. ... Operational Creditor/Applicant**  
**Versus**  
**Fatehpuria Transformers and Switchgears Pvt. Ltd.**  
**... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Shivani, Proxy Counsel

For the Respondent : Aditya Mapara, Adv.

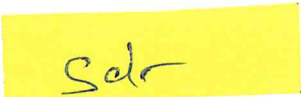
For the SBI : Akanksha Noval, Adv.

**ORDER**

Heard Ms. Shivani, Proxy Counsel appearing on behalf of the Petitioner and Mr. Aditya Mapara, Adv. appearing on behalf of the Respondent. Proxy Counsel submits that the main arguing counsel is not able to participate in the proceedings today and seeks a short adjournment. List the matter on 12.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 13, 2023